NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 269/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Wonder Steel Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

PAJESHSHAHLO Advocated Regionshi

Lea Petition

<u>ORDER</u>

TCSP 267/230-232/NCLT/MB/MAH/2017 TCSP 268/230-232/NCLT/MB/MAH/2017 TCSP 269/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 30.11.2017

SD/-V. NALLASENAPATHY Member (Technical)

SD/-B.S.V. PRAKASH KUMAR Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 268/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. New Core Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION A SIGNATURE

29 RAJESTI SHAPULO Advocal to Augil Shed

He Petition

ORDER

TCSP 267/230-232/NCLT/MB/MAH/2017 TCSP 268/230-232/NCLT/MB/MAH/2017

TCSP 269/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 30.11.2017

SD/-

V. NALLASENAPATHY

Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 267/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Kimberley Steel & Equipment Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(a) RAJESHSHAHLEW Advocate for Rajech Shell

Her Petition.

ORDER

TCSP 267/230-232/NCLT/MB/MAH/2017 TCSP 268/230-232/NCLT/MB/MAH/2017

TCSP 269/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 30.11.2017

SD/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)